

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification
Srinagar, the 16th July 2026

S.O 201_ In exercise of the powers conferred under section 15 read with section 22(2)(i) of the National Investigation Agency Act, 2008, the Government of Jammu and Kashmir hereby appoint the following officers of Jammu and Kashmir Prosecution Services as Additional Public Prosecutor(s) for conducting prosecution of SIA cases charge sheeted in Special Designated Courts of SIA Jammu/Kashmir:

1. Shri Riaz Ahmad, In-charge Chief Prosecuting Officer; and
2. Shri Khursheed Ahmad, Senior Prosecuting Officer.

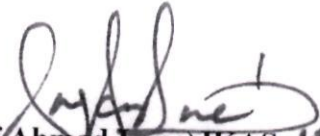
By order of the Government of Jammu and Kashmir.

Sd/-
(Chandrakar Bharti)IAS
Principal Secretary to the Government

No.HOME-Pros/2/2023(CC:7104770)
Copy to the :

Dated:16 .07.2026

1. Director General of Police, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Director General of Prosecution, J&K.
4. Additional Director General of Police, CID, J&K.
5. Commissioner Secretary to the Government, General Administration Department.
6. Commissioner Secretary, Department of Law Justice and Parliamentary Affairs.
7. Director, Archives, Archaeology & Museums, J&K
8. Concerned officers
9. Private Secretary to the Chief Secretary, J&K.
10. Private Secretary to the Principal Secretary to the Government, Home Department.


(Rouf Ahmad Lone)JKAS, 16-07-26
Under Secretary to the Government.